

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A. No.134/94

Monday this the 24th day of January, 1994.

CORAM:

THE HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
THE HON'BLE MR.P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

1. P.D.Devakumari,
Telephone Supervisor(O),
Special Service Exchange,
Trivandrum.
2. B.Lalithamma,
T.O.A Grade III,
Trunk Exchange,
Trivandrum.
3. J.H.Vijaya Babu,
T.O.A. Grade III,
Trunk Exchange,
Trivandrum.
4. C.P.Bhasurendran,
Telephone Supervisor(O),
TOA Grade III,
Special Service Exchange,
Trivandrum. Applicants

By Advocate Mr.M.R.Rajendran Nair

vs.

The Chief General Manager,
Telecom, Kerala Circle,
Trivandrum. Respondent

By Advocate Mr.Lakshmi Narayanan

ORDER

CHETTUR SANKARAN NAIR(J),VICE CHAIRMAN:

Learned counsel for respondents, submitted that Circle-wise seniority has already been drawn up and that the list is being published. A copy of the seniority list will be made available to applicants. If they are aggrieved, they will be free to seek appropriate remedies.

2. Application is disposed of. No costs.

Dated the 24th January, 1994.


P.V.VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN